

ITEM NO.5

COURT NO.1

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).13/2013

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

S.S. BEDI

Respondent(s)

WITH

Cr1.A. No. 997/2013 (II-C)
[ONLY I.A.No.98373/2019 (For early hearing) IN Criminal Appeal
No.997/2013 to be listed)

Date : 29-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Mukul Singh,Adv.
in Cr1.A.13 & Mr. Satya Ranjan Swain,Adv.
RR 2 & 3 in for Mr. B. Krishna Prasad,AOR
Cr1.A.997

in Cr1.A.997 Mr. Sridhar Potaraju,AOR
Ms. Shiwani Tushir,Adv.
Ms. Shweta Parihar,Adv.
Ms. G. Ushasri,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List in the month of November, 2019, before
appropriate Bench.

Application for early hearing is disposed of.

(Anand Prakash)
Branch Officer

(Sarita Purohit)
AR-cum-PS